

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1288**  
TO BE ANSWERED ON 06.12.2021

**Utilisation of CAMPA Fund**

1288. SHRI G.M. SIDDESHWAR:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the status of implementation of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) Fund, State-wise, with a particular reference to Karnataka;
- (b) the amount that has been given to States, particularly to Karnataka last year;
- (c) the amount collected from January, 2019 till March, 2020, and the steps taken to distribute this amount to States; and
- (e) the manner in which the Ministry will ensure that CAMPA Funds are utilized for the purpose for which they are released?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b) The Compensatory Afforestation Fund (CAF) Act, 2016 has come in to force with effect from 30.09.2018. Since then, State Compensatory Afforestation Fund (State Fund) under public accounts of 33 States/UTs have been established and the State Compensatory Afforestation Fund Management and Planning Authority (State CAMPA) have been constituted in these States for managing and utilizing the State Fund for the purpose of the Act. In addition, CAF amounting to Rs.48,606.39 crore have been transferred to 32 States. Utilization of State Fund is done as per approved Annual Plan of Operation (APO) of the respective State CAMPA. The status of establishment of State Fund, constitution of State CAMPA and state-wise transfer of CAF is attached at **Annexure – I**. Approval of APOs for the year 2019-20, 2020-21 and 2021-22 of the respective State CAMPA is attached at **Annexure - II**.
- (c) The CAF or compensatory levies collected during financial year 2018-19 and 2019-20 is attached at **Annexure - III**. Distributing CAF to States is a continuous process.
- (e) The States have their own established set of monitoring mechanism. Further, independent concurrent monitoring and evaluation and third party monitoring of works undertaken from State Fund is included in the Annual Plan of Operations

of the respective State CAMPA and States are required to carry out internal and third party monitoring of the Compensatory Afforestation (CA) and other activities. In addition, 'measurable output' of all physical activities and targets of each permissible activity along with period required for achieving the measurable output is monitored by the State Executive Committee and State Steering Committee of the respective State CAMPA.

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## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 1288 DUE FOR REPLY ON 06.12.2021 BY SHRI G.M. SIDDESHWAR REGARDING 'UTILISATION OF CAMPA FUNDS'

<b>STATUS OF ESTABLISHMENT OF STATE FUND, CONSTITUTION OF STATE CAMPA AND STATE-WISE TRANSFER OF COMPENSATORY AFFORESTATION FUND [As on 07.10.2021]</b>				
<b>Sl. No.</b>	<b>Name of State/UT</b>	<b>Whether State Fund has been established</b>	<b>Whether State CAMPA has been constituted</b>	<b>Funds transferred (in Rscore)</b>
1	Andaman & Nicobar	Yes	Yes	16.41
2	Andhra Pradesh	Yes	Yes	1734.81
3	Arunachal Pradesh	Yes	Yes	1588.72
4	Assam	Yes	Yes	560.81
5	Bihar	Yes	Yes	522.95
6	Chandigarh	Yes	Yes	11.38
7	Chhattisgarh	Yes	Yes	5791.70
8	Dadar and Nagar Haveli	Yes	Yes	0.00
9	Delhi	Yes	Yes	128.62
10	Goa	Yes	Yes	238.16
11	Gujarat	Yes	Yes	1484.60
12	Haryana	Yes	Yes	1282.65
13	Himachal Pradesh	Yes	Yes	1660.72
14	Jammu & Kashmir	Yes	Yes	764.54
15	Jharkhand	Yes	Yes	4158.02
16	Karnataka	Yes	Yes	1350.37
17	Kerala	Yes	Yes	81.59
18	Ladakh	Yes	Yes	249.27
19	Madhya Pradesh	Yes	Yes	5196.69
20	Maharashtra	Yes	Yes	3844.24
21	Manipur	Yes	Yes	309.76
22	Meghalaya	Yes	Yes	163.31
23	Mizoram	Yes	Yes	212.98
24	Odisha	Yes	Yes	5933.98
25	Punjab	Yes	Yes	1040.84
26	Rajasthan	Yes	Yes	1748.26
27	Sikkim	Yes	Yes	392.36
28	Tamil Nadu	Yes	Yes	113.42
29	Telangana	Yes	Yes	3110.38
30	Tripura	Yes	Yes	183.65
31	Uttar Pradesh	Yes	Yes	1819.63
32	Uttarakhand	Yes	Yes	2675.09
33	West Bengal	Yes	Yes	236.48
<b>Total</b>				<b>48606.39</b>

## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a)& (b) OF RAJYA SABHA STARRED QUESTION NO.1288 DUE FOR REPLY ON 06.12.2021 BY SHRI G.M. SIDDESHWAR REGARDING 'UTILISATION OF CAMPA FUNDS'

State-wise Approved Outlay of Annual Plan of Operation (APO)				[As on 17.11.2021]
Sl. No.	Name of the State/UT	Year 2019-20	Year 2020-21	Year 2021-22
1	Andaman & Nicobar Islands	0.00	2.13	-
2	Andhra Pradesh	322.97	330.82	323.24
3	Arunachal Pradesh	0.00	155.46	190.56
4	Assam	55.89	88.34	89.68
5	Bihar	140.18	239.47	100.57
6	Chandigarh	1.87	2.26	3.60
7	Chhattisgarh	848.51	1346.92	2465.67
8	Delhi	0.00	19.55	16.15
9	Goa	17.95	32.68	21.17
10	Gujarat	0.00	240.69	200.00
11	Haryana	96.84	203.95	317.51
12	Himachal Pradesh	145.82	158.38	138.10
13	Jammu & Kashmir	0.00	184.83	196.53
14	Jharkhand	399.29	376.56	434.62
15	Karnataka	146.22	212.94	321.09
16	Kerala	0.00	15.79	25.13
17	Madhya Pradesh	506.38	860.96	713.46
18	Maharashtra	499.38	599.32	588.27
19	Manipur	30.36	27.79	25.09
20	Meghalaya	0.00	33.97	36.40
21	Mizoram	19.23	32.66	18.08
22	Odisha	610.52	773.39	901.03
23	Punjab	64.73	177.85	218.07
24	Rajasthan	267.69	280.98	286.71
25	Sikkim	54.38	66.90	84.35
26	Tamil Nadu	0.00	66.63	0.00
27	Telangana	510.00	483.78	752.71
28	Tripura	16.74	21.51	39.09
29	Uttar Pradesh	285.68	442.01	594.53
30	Uttarakhand	218.00	353.64	726.88
31	West Bengal	70.07	74.00	58.30
	<b>Total</b>	<b>5328.70</b>	<b>7906.16</b>	<b>9886.59</b>

(In Rs. crore)

## ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF RAJYA SABHA STARRED QUESTION NO.1288 DUE FOR REPLY ON 06.12.2021 BY SHRI G.M. SIDDESHWAR REGARDING 'UTILISATION OF CAMPA FUNDS'

(In Rs.)

<b>Information Regarding Collection of Compensatory Afforestation Fund Collected from January 2019 till March, 2020</b>			
<b>State/UT</b>	<b>FY 2018-19</b>	<b>FY 19-20</b>	<b>Total Receipt</b>
Andhra Pradesh	7,57,94,310.00	9,58,83,860	17,16,78,170.00
Andman Nicobar	3,74,64,96,151.00	1,21,18,51,372.00	4,95,83,47,523.00
Arunachal Pradesh	30,37,65,213.00	6,81,05,08,915.00	7,11,42,74,128.00
Assam	1,03,78,26,336.00	1,58,87,85,465.00	2,62,66,11,801.00
Bihar	36,99,21,510.50	41,18,27,561.00	78,17,49,071.50
Chandigarh	27,69,705.00	20,14,510.00	47,84,215.00
Chattisgarh	2,41,93,88,993.00	2,15,93,07,558.80	4,57,86,96,551.80
Dadar Nagar Havelli	2,40,94,188.00	1,31,35,257.00	3,72,29,445.00
Daman & Diu	-	1,20,07,982.00	1,20,07,982.00
Delhi	30,93,91,604.00	9,02,98,571.00	39,96,90,175.00
Goa	15,15,389.00	-	15,15,389.00
Gujrat	2,35,88,89,911.70	1,38,62,10,708.80	3,74,51,00,620.50
Haryana	2,76,40,76,943.43	1,96,50,71,474.19	4,72,91,48,417.62
Himachal Pradesh	1,52,14,33,216.00	83,27,33,745.00	2,35,41,66,961.00
Jammu Kashmir	1,46,45,00,000.00		1,46,45,00,000.00
Jharkhand	6,45,21,62,109.56	5,14,64,95,529.05	11,59,86,57,638.61
Karnataka	74,14,66,919.00	50,89,81,068.00	1,25,04,47,987.00
Kerla	59,620.00	4,35,76,123.00	4,36,35,743.00
Madhya Pradesh	9,02,94,59,656.80	4,31,04,49,683.71	13,33,99,09,340.51
Maharashtra	5,52,86,87,069.83	2,43,02,58,519.00	7,95,89,45,588.83
Manipur	32,81,31,121.00	19,29,87,290.00	52,11,18,411.00
Meghalaya	1,73,30,750.96	5,65,31,026.80	7,38,61,777.76
Mizoram	1,56,86,15,865.00	4,65,49,480.00	1,61,51,65,345.00
Orissa	4,73,36,31,354.00	3,06,17,97,487.00	7,79,54,28,841.00
Punjab	1,49,67,73,915.49	30,17,28,672.44	1,79,85,02,587.93
Rajasthan	67,22,07,946.00	33,29,18,548.35	1,00,51,26,494.35
Sikkim	54,77,76,597.00	-	54,77,76,597.00
Tamilnadu	13,12,32,455.00	6,82,75,956.00	19,95,08,411.00
Telengna	5,81,13,23,433.00	70,47,54,901.40	6,51,60,78,334.40
Tripura	50,66,55,747.00	33,64,61,069.00	84,31,16,816.00
UP	1,99,33,93,201.07	1,07,09,00,898.00	3,06,42,94,099.07
Uttrakhand	2,55,86,39,954.00	1,73,25,88,060.00	4,29,12,28,014.00
West Bengal	88,48,06,155.00	23,40,91,265.00	1,11,88,97,420.00
<b>Total</b>	<b>59,40,22,17,340.34</b>	<b>37,15,89,82,556.54</b>	<b>96,56,11,99,896.88</b>